

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5014

ANSWERED ON:23.04.2015

DEMAND OF WORK UNDER MGNREGS

Anwar Shri Tariq;Ering Shri Ninong;Mullappally Shri Ramachandran;Paraste Shri Dalpat Singh;Scindia Shri Jyotiraditya Madhavrao;Sundaram Shri P.R.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of average number of work days of employment provided per household under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to each household during each of the last three years, State/ UT-wise;
- (b) whether the average number of work days of employment provided per household under MGNREGS has considerably reduced in the last year;
- (c) if so, the reasons therefor; and
- (d) the steps taken by the Government to increase the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (c): The State/UT-wise details of average days of employment provided per household under Mahatma Gandhi National Rural Employment Guarantee Act(MGNREGA) during each of the last three years are at Annexure. There has been a decline in the number of persondays created in 2014-15. MGNREGA is a demand driven programme and the demand for work itself is influenced by various factors such as rainfall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. Government remains actively engaged with State Governments in establishing the system that ensures provision of work as per demand.

(d): To generate awareness about the provisions of the scheme and to provide adequate employment opportunities to rural households under MGNREGA, the States/UTs have been requested for the following:

- (i) Initiate appropriate IEC campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA do not go unregistered.
- (iii) Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.
- (iv) Formulation of a specific plan to include special categories of vulnerable people viz. persons with disabilities, primitive tribal groups, nomadic tribal groups, de-notified tribes etc.
- (v) Organisation of workers into labour groups to ensure powerful demand-side pulls for improving performance of MGNREGA.